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**Before The Hon'ble National Green Tribunal
Eastern Zone Bench, Kolkata**

OA No. 159 of 2023

Duryodhan Sahu & Ors.

..... Applicant

-VERSUS-

State of Odisha and Others

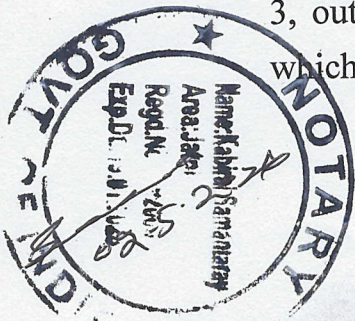
..... Respondents

**CURRENT STATUS OF POLLUTION CONTROL MEASURES
OF THE TOMKA RAILWAY SIDING.**

MOST RESPECTFULLY SHEWETH:

I, Anil Kumar S., Aged about 43 years, S/o- Chenna Keshavulu S, working as Senior Divisional Commercial Manager, East Coast Railway, Khurda Road Division, At/Po-Jatni, Dist-Khordha Odisha do hereby solemnly affirm and declare as follows:-

1. That, I have read and under stood the contents of the Original Application and duly authorised and competent to file the present reply.
2. That, as per reply affidavit dated 25/04/2024 filed on behalf of R-6 & 7 the following ongoing proposed to be completed in reply para 3, out of following works has been completed as on 30.04.2026, which are as follows-




बरिष्ठ मंडल बाणिज्य प्रबन्धक
Sr. Divl. Commercial Manager
पूर्व तट रेलवे, खोर्धा रोड
E.Co.Rly., Khurda Road

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3. a. Approach Road from loading platform to level crossing has been completed on 28-06-2025. 06 nos. of high mast lights have been provided.

b. Development of all handling areas: only two nos of RCC loading/unloading PF with cross slopping of wharf to avoid stagnation of water in the platform. Out of which one has been completed on 30-05-2025 and the construction of other one is in progress and Target Date of Completion(TDC) is 31-05-2026.

c. RCC Drainage System along with the boundary wall and loading PF along with the track has been completed on 05-01-2026. For easy cleaning of slush due to rain water, it has been kept open.

d. The pollution controlling wall of 3.6 Mtrs. height beside loading PF near L5 has been completed on dt-05-01-2026.

g. Plantation of trees has been done in Tomka Yard.

Apart from the above works the following works will be undertaken Shorty.

e. Adequate number of Water Sprinklers.

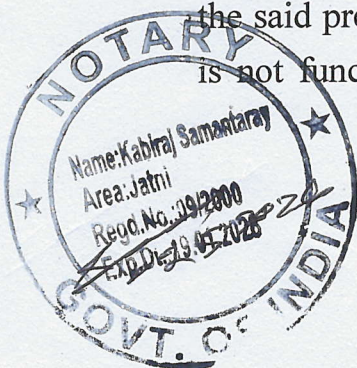
f. Dust Screen wall.

h. Sedimentation tank.

i. Wheel washing system/mobile tankers etc.

PRAYER

In view of the above, it is most humbly submitted that all pleadings in the said present matter has already been completed and railway siding is not functioning. It is, therefore prayed that this Hon'ble Tribunal

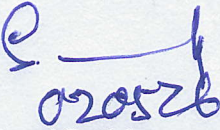


[Signature]
वरिष्ठ मंडल वाणिज्य प्रबन्धक
Sr. Divl. Commercial Manager
पूर्व तट रेलवे, खोर्धा रोड
E.Co.Rly., Khurda Road

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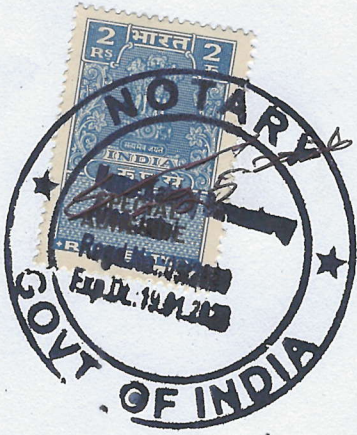
may be pleased to pass such order or orders as deemed fit and proper in the interest of justice.

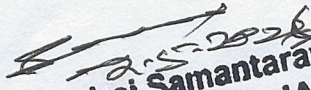
Sworn, verified and signed atJatni.....
Odisha on this 25 Day of May, 2026 that the contents of the above affidavit with annexure are true to correct and best of my knowledge.


Identified by me

Advocate, S.K. Sethi, Jatni


DEPONENT
वरिष्ठ मंडल वाणिज्य प्रबन्धक
Sr. Divl. Commercial Manager
पूर्व तट रेलवे खोर्धा रोड
E.Co.Rly., Khurda Road




Kabiraj Samantaray
NOTARY PUBLIC JATNI
GOVT. OF ODISHA
GOVT. OF INDIA